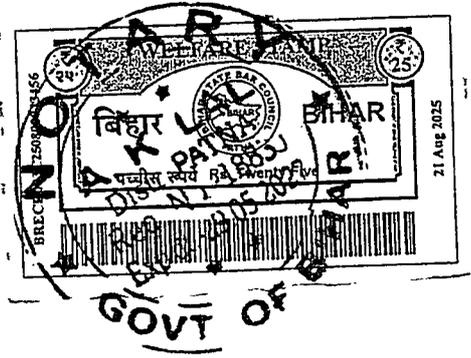


**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
Q.A. NO. 14 OF 2025/EZ
IN THE MATTER OF
TALAB BACHAO ABHIYAN APPLICANT
VS
GOVERNMENT OF BIHAR AND ORS ... RESPONDENTS**

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2.	Annexure-A:- A copy of the joint committee report.	07-32

X



Sl. No. 4368 Date 26/8/25

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

O.A. NO. 14 OF 2025/EZ

IN THE MATTER OF

TALAB BACHAO ABHIYAN APPLICANT

VS

GOVERNMENT OF BIHAR AND ORS
RESPONDENTS

AFFIDAVIT ON BEHALF OF THE BIHAR STATE
POLLUTION CONTROL BOARD.

I, Sampurna Nand Thakur, Male, aged about 61 years, Son of Late Narrain Dutta Thakur, Resident of - F-104, Rishav Apartment, Ashiana Nagar, Patna- 800025, do hereby solemnly affirm and state as follows: -

1. That I am posted as Regional Officer, Muzaffarpur, in Bihar State Pollution Control Board, Patna.

who is identified by Advocate... solemnly affirmed and declared... his affidavit apart from this running... stamp, court etc. etc. -/53 Sub. Filed...
A.K. Lal
Notary
Patna



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2. That I am well aware of the facts and circumstances of the present matter.
3. That I have been duly authorized by the competent authority to swear and file this affidavit before this Hon'ble Tribunal on behalf of the answering respondent.
4. That the instant Original Application has been filed with primary allegation that area of about ~~5-6~~ acres of water body (Moin Pokhar) has been encroached by filling the water body with soil and municipal sewage is connected to the Moin pokhar and it allows waste and polluted water to enter the said water body.
5. That this Hon'ble Tribunal in light of the allegations made in the Original Application constituted a 'Fact Finding Committee' and directed the committee to inspect the site in question and submit its report.
6. That the joint committee inspected the site in question on 21.06.2025 and observed the following: -
 - i. River Bagamati originates from Shivapuri hills of Nepal and enters Bihar at Bairgania and it passes



8

×

through several district in Bihar and it flows on the western side of Darbhanga town in zig-zag way and its total length in 15 kilometers;

- ii. The Moin Pokhar is formed due to the natural shifting of Bagmati River;
- iii. The area is undergoing natural succession accelerated by anthropogenic (human) activities;

ECOLOGICAL CONDITION:

- i. The water body is predominantly covered with water hyacinth, aquatic weeds, shrubs and herbs with a few scattered trees;
- ii. In absence of demarcation, it was difficult to identify the encroachment;
- iii. With decreasing depth, it may be encroached by local inhabitants and it may be progressively increased;
- iv. The water of lake was observed opaque, limiting light penetration and may reduce Dissolved Oxygen (DO) levels, particularly at night.



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WATER SAMPLING REPORT:

- i. The committee collected water samples from three different locations of Moin Pokhar and its adjoining pond on 21.06.2025, the samples were analyzed basic physico-chemical and bacteriological parameters such as pH, Dissolved Oxygen (DO), Biochemical Oxygen Demand (BOD) and Faecal Coliform (FC).;
- ii. Water samples were collected from Moin Pakhar at Kajipur, Maheshpatti, Karimganj, which is situated on the northern side of Moin Pokhar. The edge of the pond was surrounded by human settlements. The water samples collected from this site was found to be beyond the prescribed parameters for DO and BOD, whereas pH and Faecal Coliform (FC) was found to be within prescribed standards.
- iii. Moin Pokhar, Gidarganj, Bahadurpur Block, this location represents the main visible part of Moin



Pokhar situated on the eastern side of Spartan road. Active fishing was observed at the time of inspection. The water samples analysis report revealed that pH; DO; FC were found to be within prescribed standards and the BOD was found to be beyond the prescribed standards.

ENCROACHMENT OF MOIN POKHAR:

- i. The Circle Officer, Sadar Darbhanga, has identified and reported that 88 encroachments had been made in the Moin pokhar and has vide its letter dated 12.04.2023 has forwarded the report to the Municipal Commissioner, Darbhanga Municipal Corporation, Darbhanga.

A copy of the joint committee report is annexed and marked as Annexure-A.

7. That from the committee report and the letter of the Circle Officer, Sadar Darbhanga, it is evident that around



3.5 acres of land has been encroached of the Moin Pokhar.

8. That I have read read the contents of the compliance affidavit and have understood the same and the annexures are true copies of its respective originals.

Asst
I identify the deponent signature/who has signed in my presence



Sampurna Nand Thakur
DEPONENT

Verified at Patna on 26th day of Aug, 2025 that the averments made in the present affidavit are true and correct to the best of my knowledge and information derived from the records of the matter.

Sampurna Nand Thakur
DEPONENT



Annexure-A

INSPECTION REPORT OF THE JOINT COMMITTEE CONSTITUTED IN THE MATTER OF THE HON'BLE NGT O.A. NO. 14/2025/EZ TITLED

Talab Bachao Abhiyan (TBA) & Anr. Vs. Govt. of Bihar & Ors.

Inspection site: Moin Pokhar/ Mon Pokhar, Mauja: Karamganj, Bahadurpur,
Yakubpur, Mirja Hayat Baig, District- Darbhanga.

G.P.S. Location: 26.134638, 85.888853

Date of Inspection: 21.06.2025.

Background:

'Talab Bachao Abhiyan' has filed a case in the Hon'ble NGT, Eastern Zone Bench, Kolkata bearing Case No. O.A. 14/2025/EZ, alleging that: -

1. There is a water body/pond namely Moin Pokhar/Man Pokhar which is a natural pond/lake next to the Baghmata River in the district Darbhanga, Bihar. The area of the pond is about 100 acres and it reaches deep into the Mauzas of Maheshpatti, Kajipura, Belwaganj, Chak Johra and Yakubpura; the southern most corner of this pond is called as 'Dhobiya Man' and central part is known as 'Koyla Man Pokhar'. This area in the old Khatian (Land Records), the Man Pokhar is recorded as 'River' and land ownership is in the name of 'Kaiser-e-Hind'; presently the area of this pond falls in Ward No.31 and 32 of Darbhanga town and also in the village area of Bahadurpur Block.
2. The applicant alleged that:-
 - a. An area of about 5-6 bighas of land/water body has been encroached filling the water body with soil and thereafter selling it at the rate of Rs.30-35 lakh per katha.
 - b. Storm water/rain water drainage of Mon/ Moin Pokhar has been connected with several Municipal Sewage to allow flow of waste and polluted water into the said water body.

- c. the rain water drainage system connected to the Mon/ Moin Pokhar is a Kachcha (unpaved) drainage channel that plays a vital role in the hydrology of Darbhanga city;
- d. This natural drainage extends from east to west covering areas Rasalpur, Alalpatti, Khan Chowk, Rahamganj and Maheshpatti Mohalla before discharging into the Mon/ Moin Pokhar.
- e. The rain water drainage system is about 3-4 kilometres in length and has a width of about 20-25 feet.
- f. It is alleged that about 70% of the ponds area has been overrun by water lilies and wild grass which decay and significantly degrade the water quality and the said Pokhar has been severely contaminated due to wide spread pollution.
- g. In the last 20-25 year, more than 28 ponds in and around the town have been filled up and in spite of several complaints to the authority, no action has been taken.

3. Considering the allegations made, the Hon`ble NGT has constituted a 'Fact Finding Committee`S comprising of following members:-

- 1) The District Magistrate, District- Darbhanga, Bihar or his representative not below the rank of Additional District Magistrate (ADM);
- 2) Senior Scientist, Bihar State Pollution Control Board;

Further, the Hon`ble NGT has directed that:-

"(1) The committee shall inspect the site in question and submit its reports within four weeks on affidavit w.r.t. the allegations made in the original application.

(2) The District Magistrate, Darbhanga shall be the Nodal office for all logistic purposes and for filling the Joint Committee Report on affidavit."

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Formation of a Fact Finding Committee:

In compliance with the Hon'ble NGT's directions, the Fact Finding Committee was constituted based on nominations received from the respective Departments which are as follows:-

- The Bihar State Pollution Control Board nominated Sri Arun Kumar, Scientist, Patna and Sri S.N. Thakur, Regional Officer, BSPCB, Muzaffarpur vide Letter No. 399, dated- 22.04.2025
- The District Magistrate, Patna has nominated Sri Manoj Kumar, Additional District Magistrate (Revenue), Darbhanga vide its Letter No. 1807 dated- 13.05.2025

Facts Finding about the Moin Pokhar, Darbhanga, Bihar:

1) Pursuant to the directions of the Hon'ble National Green Tribunal (NGT) in O.A. No. 14/2025/EZ, the Committee visited and inspected the site on 21.06.2025 to examine the factual status of the area, locally known as **Moin Pokhar (also referred to as Man Pokhar)** at Darbhanga, Bihar.

2) Observations

a) River Bagmati:

- i) The Bagmati River is a trans-boundary river originating in the Shivapuri hills of Nepal, flowing through the Kathmandu Valley, Terai region, and entering Bihar at Bairgania.
- ii) Within Bihar, it passes through several districts before joining the Kamla River at Triveni Sangam, Jagmohar (GPS: 25.730292, 86.365014), and subsequently merging with the Kosi River.
- iii) It flows along the western side of Darbhanga town in a zig-zag way and its total length is approximately **15 kilometers**.

b) Moin Pokhar/ Man Pokhar

- i) The site in question lies between Darbhanga town and Bagmati River. This adjoining area of Darbhanga town is leanly populated.

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- ii) The Moin Pokhar is a “**mon**” (**oxbow lake**) formed due to the natural shifting of the Bagmati River.
- iii) The area is undergoing **natural succession**, accelerated by anthropogenic (human) activities.

3) **Ecological Condition**

- i) The water body is predominantly covered with **water hyacinth, aquatic weeds, shrubs, and herbs**, with a few scattered trees.
- ii) Continuous **decay of aquatic vegetation** has resulted in sediment accumulation, thereby reducing the depth of the pond/lake.
- iii) It was difficult to identify in absence of demarcation, whether the area of pond/pokhar/lake is encroached by the local people or not.
- iv) With decreasing depth, it may be **encroached by local inhabitants** and it may be progressively increased.
- v) Portions of the water body may be **filled for construction of houses**.
- vi) A newly developed colony has drainage/sewage infrastructure under construction.
- vii) Several houses located at the edge of the pond/lake may **discharging untreated sewage directly** into the water body. Such houses may be identify by local urban authority.
- viii) The discharge may increase nutrient load, leading to **eutrophication** (excessive growth of algae and weeds).
- ix) The water of lake was observed opaque, limiting light penetration and may reduce **Dissolved Oxygen (DO)** levels, particularly at night.
- x) Such conditions may result in **mortality of aquatic life, including fish**.

4) **Environmental Concern**

- a) The degradation of Moin Pokhar poses a serious threat to the ecological balance of the area and requires immediate intervention.

5) **Report of Water Sampling of the Area Concerned:**

The Committee collected water samples from three different locations of Moin Pokhar and its adjoining ponds on 21.06.2025. The samples were analysed for

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basic physico-chemical and bacteriological parameters such as **pH, Dissolved Oxygen (DO), Biochemical Oxygen Demand (BOD), and Faecal Coliform (FC)**, which are important indicators of the health of aquatic ecosystems (**Annexure- I**). The detailed findings are as follows:

(a) **Moin Pokhar – Kajipur, Maheshpatti, Karimganj** (GPS Location: 26.134613, 85.889062)

Site Description: This location is situated on the northern side of Moin Pokhar. The edge of the pond is surrounded by human settlements, with old & few newly constructed houses were observed. The water surface was found to be heavily infested with **water hyacinth, aquatic weeds, shrubs, and herbs**. The sampling was conducted about one meter inside the pond after clearing the surface vegetation.

• **Analysis Results:**

- **pH:** 6.9 – within the permissible range of 6.5–8.5.
- **Dissolved Oxygen (DO):** 1.2 mg/L – Value is below the prescribed limit of >5.0 mg/L or more.

Explanation: The very low DO is likely due to the thick mat of water weeds covering the surface, which acted as a barrier to atmospheric oxygen exchange and also blocked sunlight penetration, thereby restricting photosynthesis. At night, oxygen demand further increases due to respiration, aggravating oxygen depletion.

- **Biochemical Oxygen Demand (BOD):** 95 mg/L – Value is above the prescribed limit of <3 mg/L or less.

Explanation: The high BOD is attributable to the decomposition of organic matter such as decaying aquatic plants, weeds, and domestic organic waste possibly entering from nearby households. Such high BOD levels indicate severe organic pollution and oxygen stress.

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- **Faecal Coliform (FC):** 1300 MPN/100 ml. Value is within the permissible limit of 2500 MPN/100 ml.
- *Explanation:* Although FC levels were within limit, localized sewage inflows may worsen conditions over time.

- **Conclusion:**

The water quality at this location may **not fit for aquatic life**, especially fish, due to extremely low DO and very high BOD. It may, however, still support the growth of aquatic plants and weeds.

(b) Chakada Pokhar – Karimganj, Darbhanga GPS Location:
26.132685, 85.883386

- **Site Description:**

This pond lies west of Spartan Road, Darbhanga. It is surrounded by large trees on three sides, while the eastern side opens towards the road. The water surface was relatively clearer compared to Moin Pokhar, though leaf litter was observed.

- **Analysis Results:**

- **pH:** 6.5 - Within prescribed limit (6.5–8.5).
- **Dissolved Oxygen (DO):** 6.5 mg/L – Value is within prescribed limit of >5.0 mg/L or more).
- **Biochemical Oxygen Demand (BOD):** 6.3 mg/L – Value is above the prescribed limit of <3 mg/L or less.

Explanation: The marginal exceedance may be attributed to the accumulation and decomposition of fallen leaves and organic debris from the surrounding trees, which consume oxygen during microbial degradation.

- **Faecal Coliform (FC):** 490 MPN/100 ml. Value is within the permissible limit of 2500 MPN/100 ml or less.

- **Conclusion:**

Water quality at this location is comparatively better, though the slightly elevated BOD indicates **mild organic pollution**, primarily from natural organic matter. Aquatic life could still survive here, though conditions are not pristine.

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(c) **Moin Pokhar – Gidarganj, Bahadurpur Block** GPS Location:
26.129806, 85.882077

- **Site Description:**

This location represents the main visible part of Moin Pokhar, situated on the eastern side of Spartan Road. Unlike the northern part, this area was relatively open, with active fishing observed at the time of inspection. However, large portions of adjoining areas were covered with aquatic weeds and decaying vegetation.

- **Analysis Results:**

- **pH:** 8.5 – Value is within the prescribed limit, but at the verge of upper value (6.5–8.5).
- **Dissolved Oxygen (DO):** 7.8 – Value is within prescribed limit of >5.0 mg/L or above.
- **Biochemical Oxygen Demand (BOD):** 20 mg/L – Value is above the prescribed limit of <3 mg/L or less.
Explanation: The elevated BOD is due to continuous decomposition of aquatic plants, stems, and leaves, releasing organic matter into the water. Although DO was measured within range during the daytime (likely due to photosynthesis by algae and green aquatic weeds), oxygen levels may fluctuate drastically, dipping at night when photosynthesis ceases and respiration dominates. Such diurnal variations can cause stress or mortality to fish and other aquatic organisms.
- **Faecal Coliform (FC):** 2100 MPN/100 ml – Value is within the permissible limit of 2500 MPN/100 ml or less.

- **Conclusion:**

This area, despite supporting some fish population (evidenced by fishing activity), shows **clear signs of organic pollution**. The high BOD is a concern and, if unchecked, could lead to progressive eutrophication and fish kills.

- **Summary of Water Analysis:**

- **pH:** Within permissible limits at all locations.
- **DO:** Lower value at the northern edge of Moin Pokhar; acceptable at Chakada Pokhar and eastern Moin Pokhar but may fluctuate.

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- **BOD:** Higher at Moin Pokhar (north & east) indicating severe organic pollution; marginally high at Chakada Pokhar.
- **FC:** Within permissible limits, but sewage inflows are suspected from the adjacent houses.

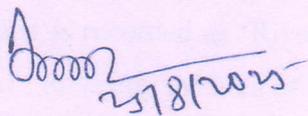
Overall Assessment:

Moin Pokhar is under ecological stress due to organic pollution, nutrient loading, and uncontrolled growth/decay of aquatic vegetation. Unless immediate intervention is taken, the water body will undergo further deterioration.

6) Demarcation and Encroachment of Moin Pokhar/ Talab:

Circle Officer, Sadar Darbhanga, Dist: Darbhanga has carried out the demarcation of the Moin Talab and identified 88 encroachments in the area and reported to the Municipal Commissioner, Darbhanga Municipal Corporation, Darbhanga vide its Letter No.- 1793 dated 12.04.2025 (Annexure- IV)

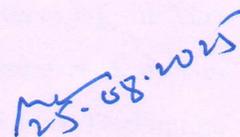
Submitted for kind consideration and necessary action


25/8/2025

(S. N. Thakur)
Regional Officer
Bihar State Pollution Control
Board, Muzaffarpur.

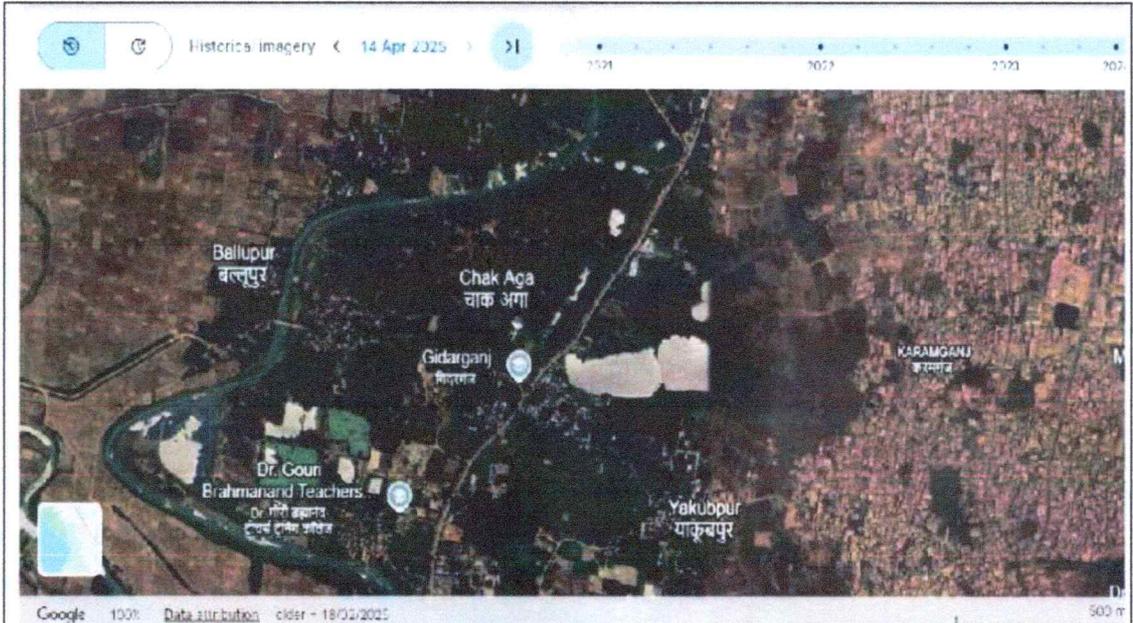

25/8/2025

(Arun Kumar)
Scientist-cum-Board
Analyst,
Bihar State Pollution
Control Board, Patna.

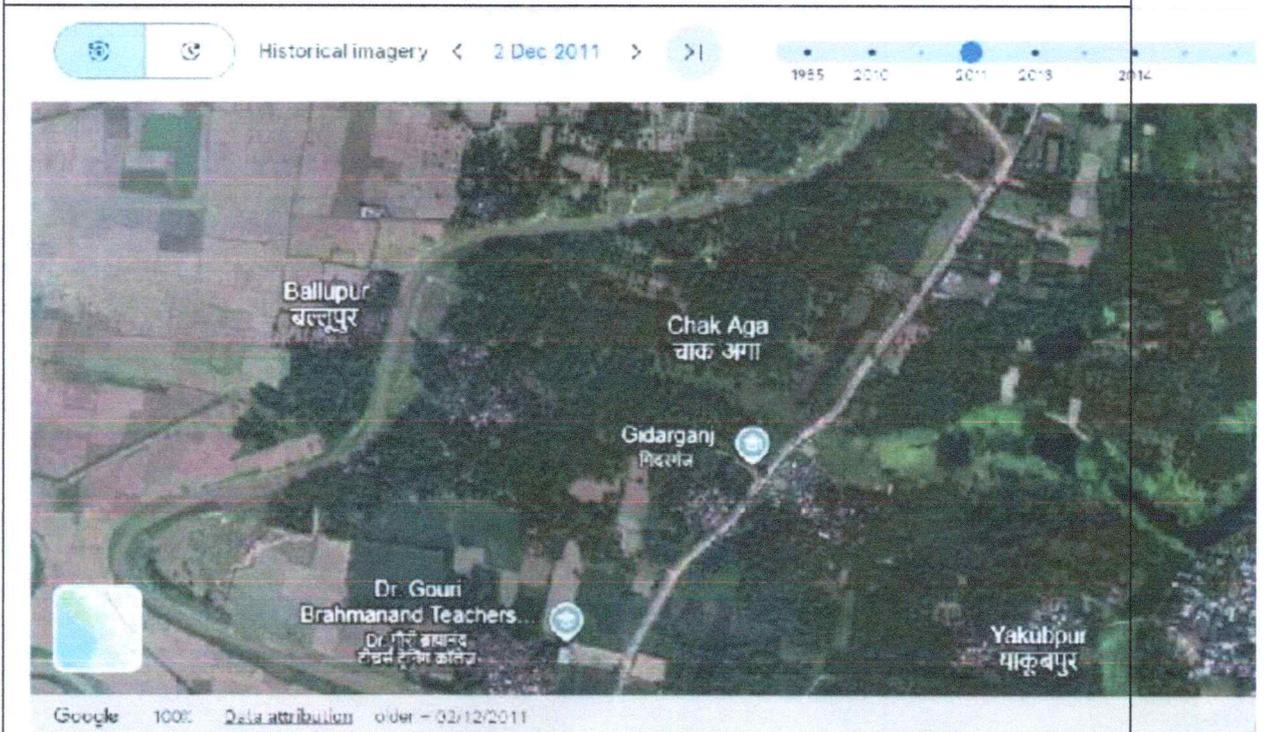

25-08-2025

(Manoj Kumar)
Additional District
Magistrate (Revenue),
Darbhanga

Google Map of the Area under Consideration



Historical Imagery- 14 April 2025 of Moin Pokhar



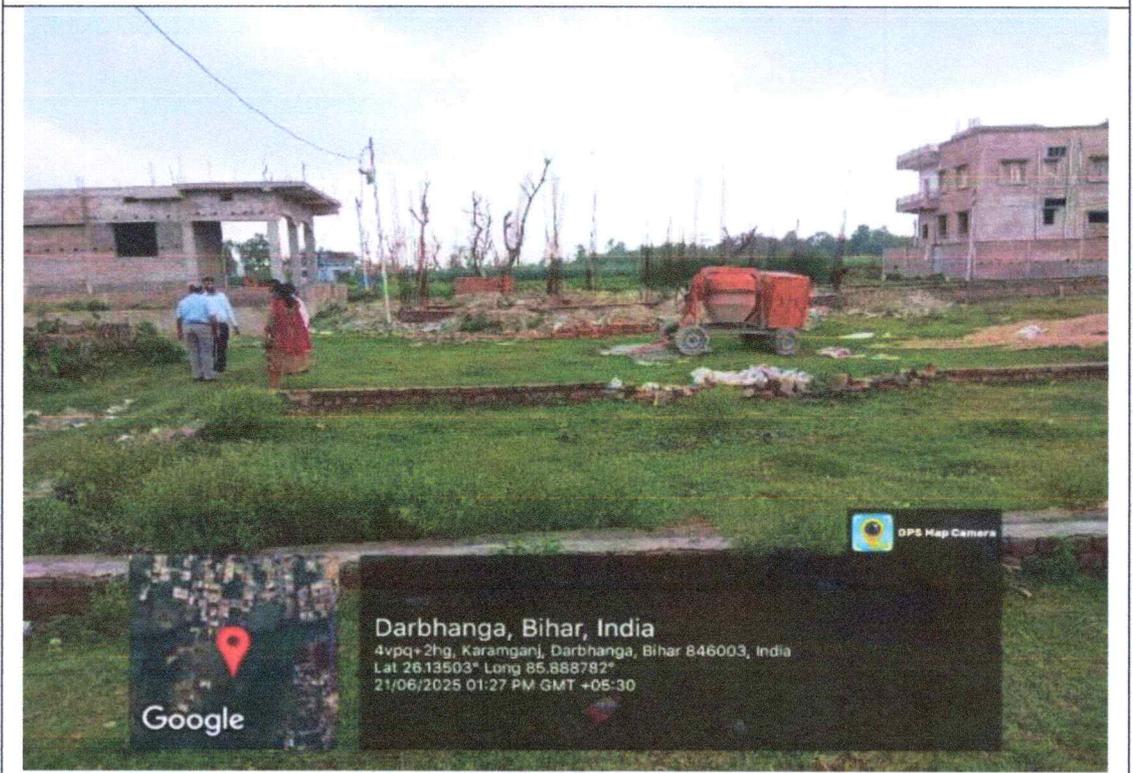
Historical Imagery 02 December, 2021 of Moin Pokhar

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Check In
Darbhanga, Bihar, India
4vpq+2hg, Karamanj, Darbhanga, Bihar 846003, India
Lat 26.134622° Long 85.888847°
21/06/2025 01:33 PM GMT +05:30
Google
GPS Map Camera

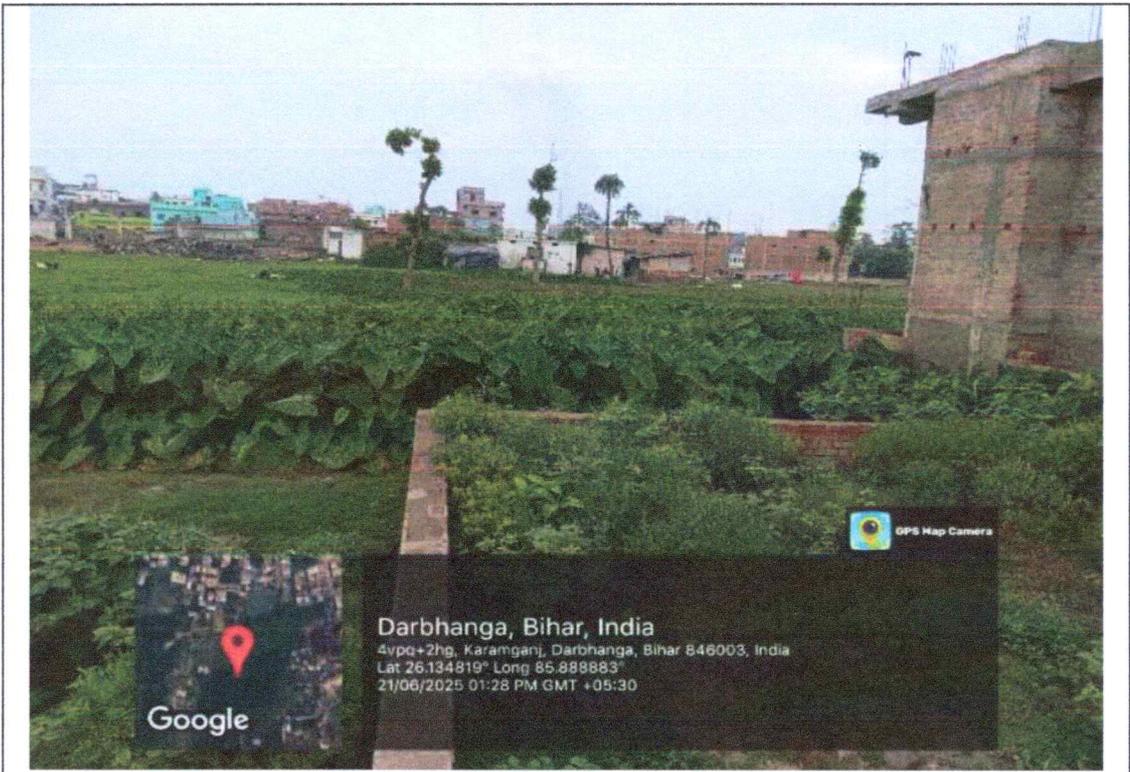
Members of Fact Finding Committee.



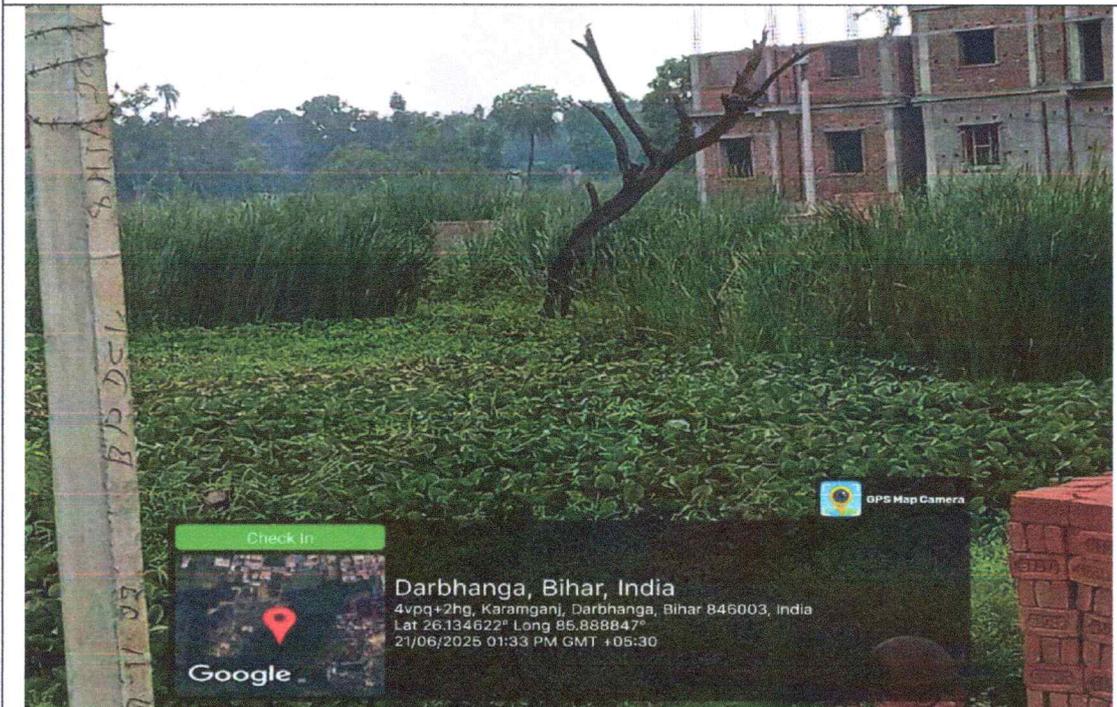
Darbhanga, Bihar, India
4vpq+2hg, Karamanj, Darbhanga, Bihar 846003, India
Lat 26.13503° Long 85.888782°
21/06/2025 01:27 PM GMT +05:30
Google
GPS Map Camera

Construction on the edge of Moin Pokhar

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Building Construction embedded in pokhar area



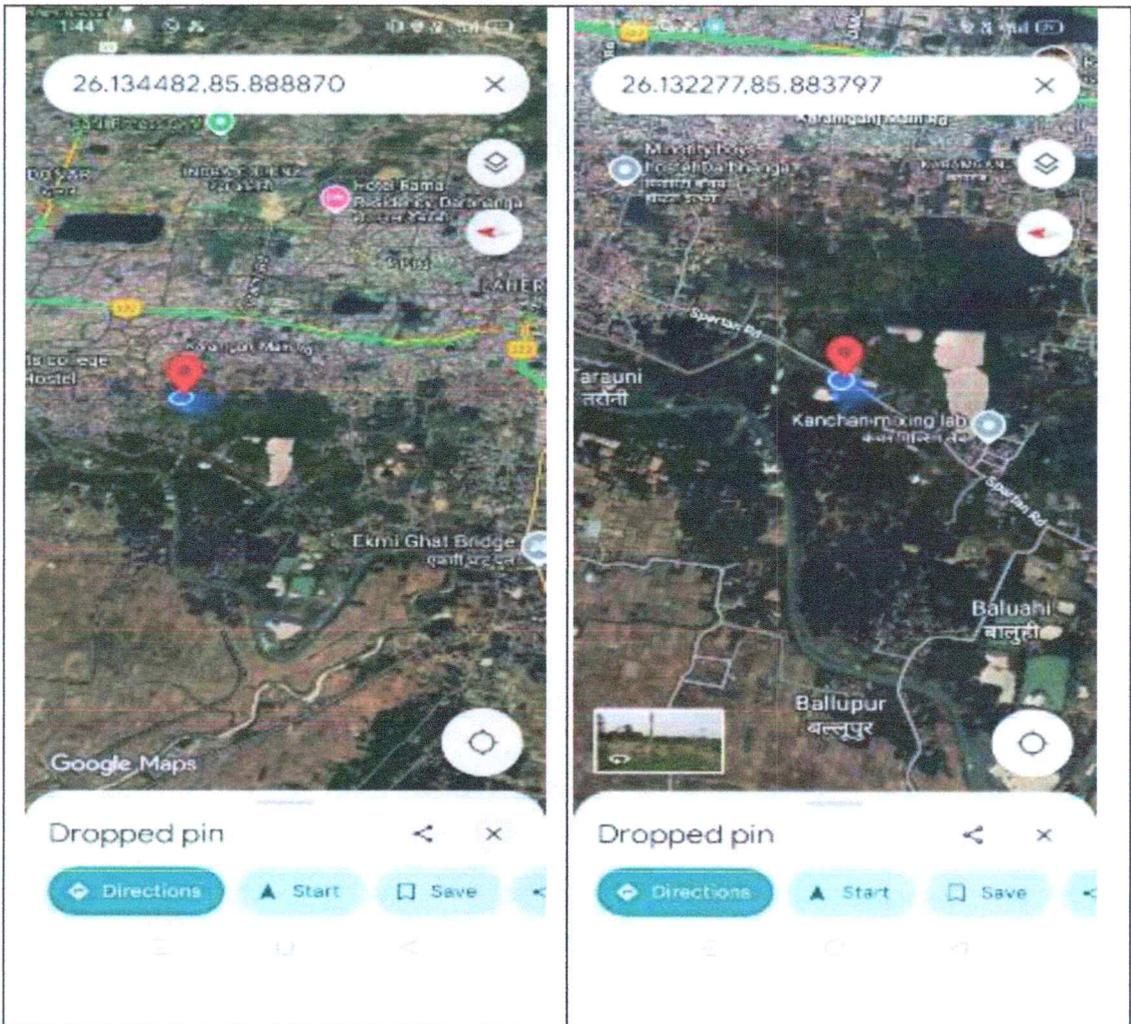
Construction on the edge of Moin Pokhar

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Water Sampling Point - 1

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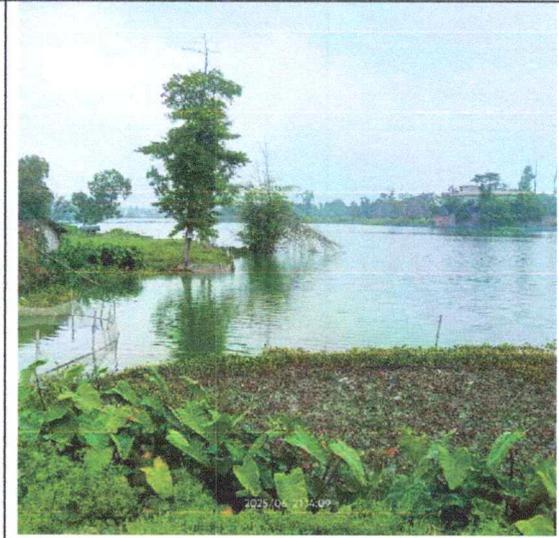


Water Sampling Point- 1 (on Google Map)

Water Sampling Point- 2 (on Google Map)

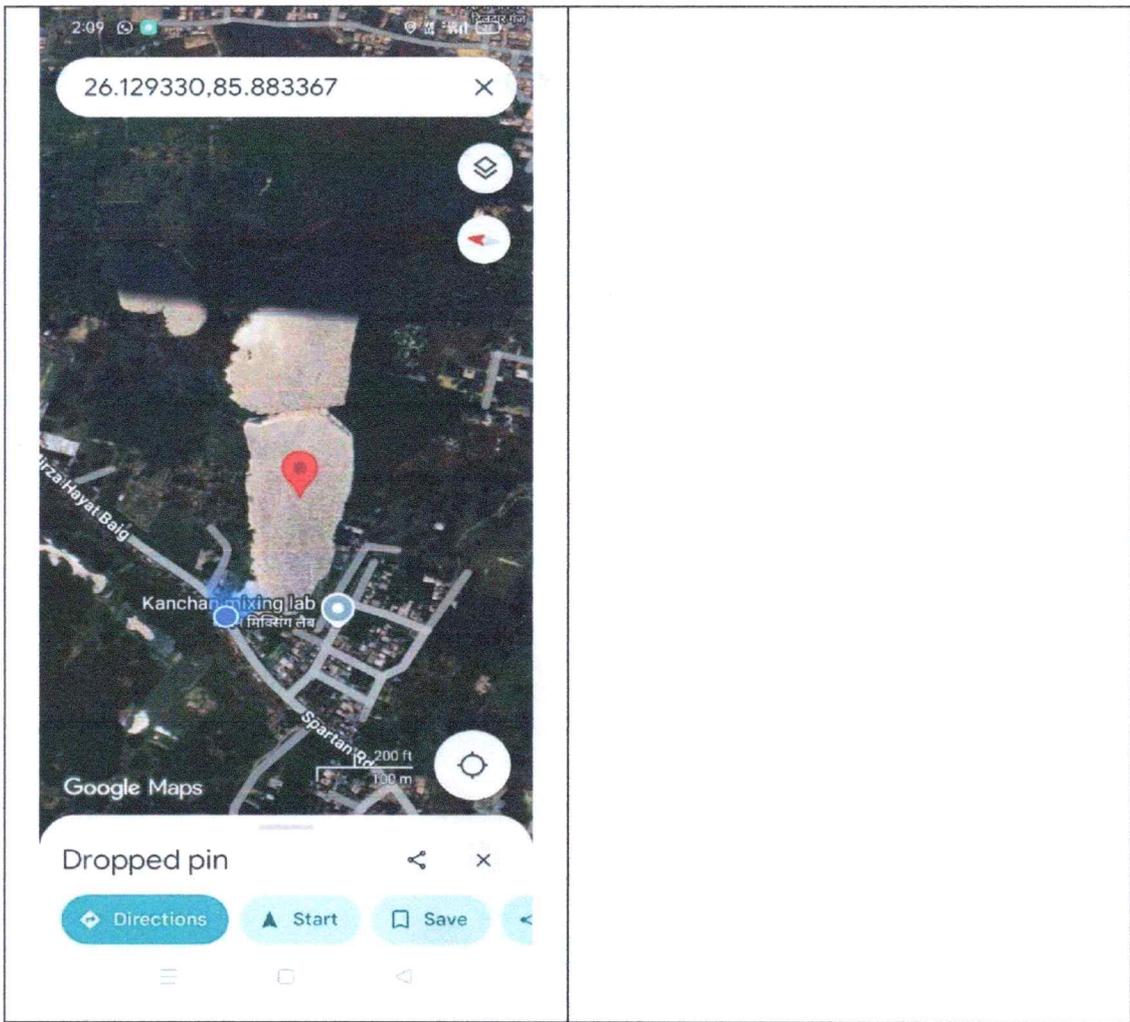


Part of Moin Pokhar



View of Moin Pokhar/Pond/Lake

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Red Point showing uncovered part of lake.
Blue circle (Water Sampling Point-3)

Handwritten mark

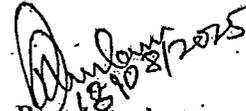


Bihar State Pollution Control Board, Patna
Parivesh Bhawan, Patliputra Industrial Area, Patliputra, Patna-800 010

Analysis Report

Parameters	Standards as per MoEF Notification G.S.R. 742 (E), dated 25.09.2000 for Primary Water Quality Criteria for Bathing Water	Moain Pokhar, Kajipur, Maheshpatti, Karimganj, Dist.- Darbhanga.	Chakada Pokhar, Karimganj, Dist.- Darbhanga.	Moain Pokhar, Gidarganj, Block- Bhadurpur, Dist.- Darbhanga.
Location		26.134613; 85.889062.	26.132685, 85.883386	26.129806, 85.882077
Laboratory Ref. No.		712	711	713
Date of Sampling		21-06-2025	21-06-2025	21-06-2025
Dissolved Oxygen (mg/L)	>5.0	1.2	6.5	7.8
pH	6.5-8.5	6.9	6.5	8.50
BOD (mg/L)	< 3.0	95.0	6.3	20.0
TC (MPN/100 ml)	-	2400	1100	2400
FC (MPN/100 ml)	Desirable / Permissible 500/2500	1300	490	2100
COD (mg/L)	-	316	28	120
Total Hardness as CaCO ₃ (mg/L)	-	160	34	150
TDS (mg/L)	-	864	174	734
TSS (mg/L)	-	42	24	88

Sh
18/08/2025


 Board Analyst
 Bihar State Pollution Control Board
 PATNA

Annexure - III



कार्यालय अंचल अधिकारी, सदर दरभंगा।

E-mail ID:- codarb-dar.bih@nic.in, Mobile:-8544412514



प्रसंग:- मन्त्रांक:- 1793 / दिनांक:- 12/04/2025

प्रेषक,

अंचल अधिकारी,
सदर, दरभंगा।

सेवा में,

नगर आयुक्त,
दरभंगा नगर निगम, दरभंगा।

विषय:-

मोईन तालाब का सीमांकन कराने के सम्बन्ध में।

प्रसंग:-

सर्वदीय पत्रांक-934, दिनांक-21.03.2025

नहाशय,

उपर्युक्त विषयक प्रसांगिक पत्र के सम्बन्ध में सादर सूचित करना है कि माननीय NGJ में दायर परिवाद OA No. 14/2025/EZ के आलोक में मोईन तालाब का सीमांकन कराने हेतु निदेशित किया गया था। उक्त आदेश के आलोक में अंचल अमीन सदर दरभंगा, वहादुरपुर अंचल अमीन, एवं दरभंगा नगर निगम के अमीन तीनों अमीनों के द्वारा संयुक्त रूप से नापी कर प्रतिवेदन समर्पित किया गया है एवं नापी प्रतिवेदन में प्रतिवेदित किया है, कि मौजा-काजीपुरा, थाना नं०-484 के अन्तर्गत मोईन पोखर वाली भूमि जिसका पुराना खेसरा नं०-95, म्यूनिसिपल खेसरा नं०-31443 को नापी कर चिह्नित किया तो स्पष्ट हुआ कि पुराना खेसरा नं०-95, म्यूनिसिपल खेसरा नं०-31443 पर वर्तमान में 88 लोंगों के द्वारा मकान एवं वाउन्ड्रीवाल देकर दखल किया गया है एवं रकवा में 6 कट्टा 16 धुर 25 धुरकी भूमि रास्ता के रूप में दखलकारों के द्वारा उपयोग किया जा रहा है। इस प्रकार 88 लोंगों के द्वारा दखल रकवा 3 बीघा 2 कट्टा 16 धुर 15 धुरकी एवं रास्ता का रकवा 6 कट्टा 16 धुर 25 धुरकी कुल रकवा- 3 बीघा 9 कट्टा 13 धुर होता है। उक्त भूमि को ट्रेश नक्शा में ताल रंग दर्शाया गया है। शेष रकवा 8 कट्टा पर वर्तमान में पानी एवं जलकुम्भी लगा हुआ है जो खाली पड़ी हुई है जिसे ट्रेश नक्शा में हरा रंग से दर्शाया गया है। हल्का राजस्व कर्मचारी के जाँच प्रतिवेदनानुसार मोईन पोखर जिसका पुराना खेसरा संख्या- 95, म्यूनिसिपल खेसरा नं०-31443 का खतियानी एपी के अनुसार प्रश्नगत खेसरा के खतियानी रैयत महमद यासीन वो बगैरह है। उक्त खतियान के अनुसार प्रश्नगत खेसरा रैयती है। अंचल अमीन का प्रतिवेदन मूल में एवं राजस्व कर्मचारी के जाँच प्रतिवेदन के आधार पर तथा नगर निगम के द्वारा उपलब्ध कराया गए सत्यापित खतियान की छायाप्रति इस पत्र के साथ कर आवश्यक कार्रवाई हेतु भवदीय को भेजी जा रही है।

प्रतिवेदन सादर सूचनार्थ समर्पित।

अनु०-यथावर्धित।

विश्वासभाजन

अंचल अधिकारी

सदर, दरभंगा।

12/04/25

Typed Copy

From

Circle officer,
Darbhanga

To,

Municipal Officer,
Darbhanga Municipal Corporation,
Darbhanga.

Subject: Regarding demarcation of Moin pond.

Context: letter no. 934, dated 21.03.2025.

In relation to the above mentioned subject it is respectfully requested that in the light of the complaint O.A. No. 14/3025/42 filed in the Hon'ble NGT, the demarcation of moin Talaab was ordered. In the light of said order, the three Amins, namely, Circle Amin Sadar Darbhanga, Bahadurpur Zone Amin, and Amin of Darbhanga Municipal Corporation, have jointly submitted the measurement report, and it has been reported in the measurement report that the land of Moin Pokhar under Mouza-Kazipura, Police Station No. 404, whose old Khesra No. 95, Municipal Khesra 10-31443 was marked for measurement, and it became clear that old Khesra No. 95, Municipal Khesra No. 31443, has currently been encroached upon by 88 persons by building houses and boundary walls, and in the area 6 Khata 16 Dhur 25 Dhurki land is being encroached upon by the encroachers in the form of road. In this way, the encroachment by 68 people amounts to 3 Bigha 2 kattha 16 Dhur 15 Dhurki and the area of power is 6 kattha 16 Dhur 25 Dhurki, total area is 3 Bigha 9 kattha 13 Dhur. The said land has been shown in red colour in the country map. The remaining area is Kattha on which paddy and water hyacinth are planted at present, which is lying vacant, zero has been shown in green colour in the country map. As per the report of the Halka Revenue Officer, Moin Pokhar, whose old Khesra number is 95, Khatian of Municipal Khesra number- 31443, as per this, the Khatian of the Khesra in question is Raiyat Mohammad Yasin Po, etc. The report along with the copy of the said Khatian area and the photocopy of the verified Khatian provided by the Municipal Corporation along with the Irrigation letter is respectfully submitted for attention.

Sd/-
Circle officer,
Darbhanga

सेवा में,

श्रीमान अंचल अधिकारी महोदय
सदर दरभंगा

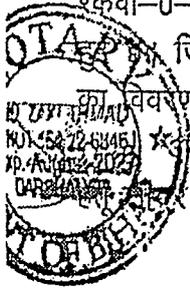
विषय :- मोईन तालाब (मन पोखर) का सीमांकन करने के संबंध में।

प्रसंग : दरभंगा नगर निगम, दरभंगा के पत्रांक 934, दिनांक 21.03.2025 एवं माननीय NGT में दायर परिवार OA No. 14/2025/EZ के आलोक में।

महाशय,

उपर्युक्त विषयक सम्बन्ध में भवदीय आदेशानुसार गांजा-काजीपुरा, थाना नं०-484 के अन्तर्गत मन पोखर वाली भूमि जिसका पुराना खेसरा नं०-95, म्युनिसिपल खेसरा नं०-31443 को स्थल पर पहुँचकर नापी कर चिह्नित किया तो पाया की पुराना खेसरा नं० 95, म्युनिसिपल खेसरा नं०-31443 पर वर्तमान में 88 लोगों के द्वारा मकान एवं वाउण्ड्रीवॉल देकर दखल किया गया है एवं रकवा में 0-6-16-25 (छः कट्टा सोलह घुर पच्चीस घुरकी) रास्ता के रूप दखलकारों के द्वारा उपयोग किया जा रहा है। इस प्रकार 88 लोगों के द्वारा दखल रकवा-03-02-16-15 (तीन बीघा दो कहा सोलह घुर पचहतर घुरकी) एवं रास्ता रकवा - 0-6-16-25 (छः कट्टा सोलह घुर पच्चीस घुरकी) कुल रकवा-03-09-13-00 (तीन बीघा नौ कहा तेरह घुर) होता है। जिसे संलग्न ट्रेस नक्शा में लाल रंग से दर्शाया गया है एवं रकवा-0-8-0-0 (आठ कट्टा) पर वर्तमान में पानी एवं जलकुंभी लगा हुआ है जो खाली पड़ी नक्शा जिसे संलग्न ट्रेस नक्शा में हरा रंग से दर्शाया गया है। उक्त मन पोखर वाली भूमि का विवरण अलग से चार पन्ना में इस प्रतिवेदन के साथ संलग्न है।

अतः मापी प्रतिवेदन संलग्न ट्रेस नक्शा एवं नजरी नक्शा के साथ आगे की कारवाई के लिए समर्पित।



अमीन कुमार Rie

अमीन
सदर, दरभंगा

अमीन
29-3-2025

बहादुरपुर दरभंगा

अमीन
दरभंगा

दरभंगा नगर निगम

Typed Copy

To,
Circle officer,
Sadar, Darbhanga

Subject: - Regarding demarcation of Moin pond (Mann Pokhar).

Context: In the light of letter no. 934, dated 21.03.2025 of Darbhanga Municipal Corporation,
Darbhanga and complaint OA No. 14/2025/17 filed in Hon'ble NGT.

Sir,

In relation to the above subject, as per your sincere orders, the land with Moin Pokhar under Mouza-Kazipura, Police Station No. 424, whose old Khesra No. 95, Municipal Khesra No. 31443 was measured and marked at the spot, and it was found that at present 88 people have encroached upon the old Khesra No. 95, Municipal Khesra No. 31443 by constructing houses and boundary walls and 0-6-16-25 (Six Khatha Sixteen Dhur Twenty-five Dhurki) of the area is being used by the encroachers as a road. In this way, encroachment by 88 people amounts to area-03-02-16-15 (Three Bigha Two Khatha Sixteen Dhur Fifteen five Dhurki) and road area 0-6-16-25 (Six Khatha Sixteen Dhur Twenty five Dhurki), total area-03-09-13-00 (Three Bigha 09 Khatha Thirteen Dhur). Which is shown in red colour in the attached trace map and at present water and water hyacinth is planted on area-0-8-0-0 (Eight khata) which is lying vacant which is shown in green colour in the attached trace map. The said land with Moin Pokhar. The details are attached with this report in four separate pages.

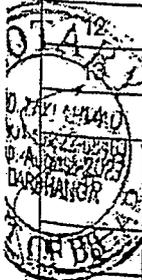
Further action along with the attached trace map and sight map is submitted by 2027.

Sd/-
Sunil Kumar Singh,
Amin Sadar,
Darbhanga

Sd/-
Amin Bahadurpur
Darbhanga

Sd/-
Abid Amin
Darbhanga
Municipal Corporation, Darbhanga

क्रमांक	दखलकार का नाम पिता/पति का नाम	सर्वे खेसरा नं० म्युनिसिपल खेसरा नं०	रकबा कठ-घुं-घरकी	वर्तमान किस्म
1	इस्तीयाक अहमद अब्दुल रहमान अंसारी	95/31443	1-15-0	खाली
2	हुरुश सवा पति जैयाउल अंसारी	95/31443	3-0-0	बाउण्डीवाल
3	मो० फेसल पिता अब्दुल हैय	95/31443	1-12-0	नींव
4	नाजिया खानम	95/31443	0-10-0	बाउण्डीवाल
5	मदरत जहां	95/31443	0-10-0	खाली
6	साहीन अहमद खान	95/31443	1-3-0	खाली
7	मो० सिराजुद्दीन पिता मो० निजामुद्दीन	95/31443	0-12-0	बाउण्डीवाल
8	अबूल हसन वो कमरुल हसन	95/31443	1-10-0	बाउण्डीवाल
9	नसीर	95/31443	0-10-0	बाउण्डीवाल
10	ओवैस अहमद अंसारी पिता अब्दुल समद मरहूम	95/31443	1-0-0	खाली
11	मो० सुफियान पिता मो० इमरान मरहूम	95/31443	1-3-0	बाउण्डीवाल
12	दरखसां जबीं	95/31443	0-15-0	खाली
13	नसीमा खातुन वो फेजान आलम	95/31443	0-15-0	निर्माणाधीन मकान
14	हैना प्रवीण वो आसीफ आलम	95/31443	0-15-0	निर्माणाधीन मकान
15	फेजाना खातुन वो नगमा सादाव पति मो० जियाउल होदा	95/31443	2-0-0	बाउण्डीवाल
16	रजी अहमद अंसारी	95/31443	0-10-0	खाली
17	गुलाम हैदर खान	95/31443	0-10-0	खाली
18	मुसरत जहां	95/31443	0-10-0	बाउण्डीवाल
19	अकीला जबीं	95/31443	0-10-0	बाउण्डीवाल
20	गुलाम मोहम्मद	95/31443	0-12-0	बाउण्डीवाल
21	निसात उरुज	95/31443	0-10-0	खाली
22	शहाना अंजुम	95/31443	0-10-0	खाली
23	मो० मेराज	95/31443	0-10-0	बाउण्डीवाल
24	मो. सुभान	95/31443	0-17-0	खाली
25	मो० हासीर	95/31443	0-16-25	बाउण्डीवाल



सुमोय
अ० अलीन
खद-कलसा

अखिद

25/3/2025
अखिल कर्मी
कलसा

A

क्रमांक	दखलकार का नाम पिता/पति का नाम	सर्वे खेसरा नं० म्यूनिसिपल खेसरा नं०	रकवा क०-घु०-घरकी	वर्तमान किस्म
26	मो० मनीरुद्दीन पिता ताजुद्दीन अंसारी			दो मंजिला निर्माणाधीन पक्का मकान
27	इसरत फातीमा	95/31443	2-0-0	खाली
28	तब्बसुम नुर	95/31443	0-8-0	खाली
29	ईमवेसात हैदर	95/31443	0-12-0	खाली
30	नुदरत प्रवीण	95/31443	1-0-0	नींव
31	फरजाना खानम	95/31443	1-0-0	खाली
32	तौरेज अहमद खान	95/31443	0-10-0	खाली
	रईस अहमद पिता वसी अहमद	95/31443	0-10-0	निर्माणाधीन मकान
33	वसी अहमद	95/31443	0-12-0	नींव
34	जकीउल्ला पिता मोतीफल रहमान	95/31443	0-11-0	नींव
35	सावीर अनवर पिता अब्दुल मजीद आलम	95/31443	1-0-0	बाउण्डीवाल
36	रेश्मा प्रवीण	95/31443	1-2-0	बाउण्डीवाल
37	मो० आफताब आलम	95/31443	0-10-0	खाली
38	बेबी तब्बसुम	95/31443	0-10-0	बाउण्डीवाल
39	साहीन खानम	95/31443	0-14-0	बाउण्डीवाल
40	फातीमा नसरीन	95/31443	0-8-0	बाउण्डीवाल
41	सरवर मोईउद्दीन	95/31443	1-0-0	नींव
42	जाकरा खातुन	95/31443	1-0-0	नींव
43	मो० हिदायतुल्ला	95/31443	0-10-0	खाली
44	जदरा हमीद	95/31443	0-10-0	खाली
	मो० रिजवानुल हक राहत हुसैन खान	95/31443	0-10-0	खाली
48	आकिब हुसैन	95/31443	0-10-0	बाउण्डीवाल
49	नसीर अहमद	95/31443	0-10-0	बाउण्डीवाल
50	इशरत जवी	95/31443	0-10-0	खाली
51	रिजवाना बेगम	95/31443	0-10-0	बाउण्डीवाल
52	नेमतुल्ला मासुम	95/31443	0-8-0	निर्माणाधीन मकान
53	मनसुर आलम	95/31443	0-10-0	खाली
54	मो० शहनवाज	95/31443	0-10-0	खाली
55	फरजाना खातुन	95/31443	0-8-0	बाउण्डीवाल



सुनील
अं० आमीन
सदर-कलकत्ता

अ.प.न.
आकिब

27-03-2025
कमल आमीन
ब.क.उ.क.

A

क्रमांक	दखलकार का नाम पिता/पति का नाम	सर्वे खेसरा नं० म्यूनिसिपल खेसरा नं०	रकबा क०-घु०-घरकी	वर्तमान किसम
56	नजरुल खान	95/31443	0-12-0	बाउण्डीवाल
57	साजीद एकबाल	95/31443	1-2-0	बाउण्डीवाल
58	नजराना खातुन	95/31443	0-14-0	बाउण्डीवाल
59	रफत राणा	95/31443	0-12-0	बाउण्डीवाल
60	मो० अकरम खान वो इन्तेखाव खान	95/31443	0-10-0	खाली
61	मिर्जा तहसीन बेग	95/31443	0-10-0	खाली
62	अलाउल हक खान पिता मो० जियाउल हक खान	95/31443	0-12-0	बाउण्डीवाल
63	मो० उसमान	95/31443	0-10-0	बाउण्डीवाल
64	अंगुसी खातुन	95/31443	1-0-0	खाली
65	बुलंद इकबाल	95/31443	0-10-0	खाली
66	अरसद गहीर	95/31443	1-0-0	बाउण्डीवाल
67	निजाम हैदर खान	95/31443	0-11-0	खाली
68	सजदा खान	95/31443	0-10-0	खाली
69	नसरा बानो	95/31443	0-12-0	खाली
70	फरजाना खातुन	95/31443	0-10-0	बाउण्डीवाल
71	जसीम अख्तर जैदी	95/31443	0-12-0	बाउण्डीवाल
72	जमील अहमद	95/31443	0-9-0	खाली
73	सबा प्रवीण	95/31443	0-9-0	बाउण्डीवाल
74	मो० गालीब पिता हाजी मो० खलील मरहूम	95/31443	1-0-0	बाउण्डीवाल
75	फरहत जहां खानम वो खालीद हुसैन खान	95/31443	0-14-0	बगीचा अन्दर बाउण्डीवाल
76	खालीद अनवर	95/31443	0-12-0	नींव
77	एखलाकुर रहमान पिता अताउर रहमान सा० देहे	95/31443	0-11-0	दो मंजिला निर्माणाधीन पक्का मकान
78	साकरा अलमुल खैर वो तनवीर आलम	95/31443	1-0-0	बाउण्डीवाल
79	खुशीदा बेगम पति फैयाज अहमद सा०-देहे	95/31443	0-9-0	दो मंजिला निर्माणाधीन पक्का मकान
80	नुसरत जहां पति मो० रिजवान	95/31443	1-0-0	निर्माणाधीन मकान
81	मो० अली	95/31443	0-16-0	बाउण्डीवाल
82	निशाद जहां खानम	95/31443	0-0-50	बाउण्डीवाल



मो० अली
खद

आवेदक

29/3-23-5
कायदा अधीन
92/5

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क्रमांक	दखलकार का नाम पिता/पति का नाम	सर्वे खेसरा नं० म्युनिसिपल खेसरा नं०	रकबा क०-घु०-घरकी	वर्तमान किस्म
83	साजीया साहीन सा०-देहे	95/31443	0-6-0	दो मंजिला निर्माणाधीन पक्का मकान
84	हेना प्रवीण	95/31443	0-8-0	निर्माणाधीन मकान
85	जकी अहमद	95/31443	0-10-0	बाउण्डीवाल
86	निशाद आफरीन पिता मो० हारुण	95/31443	0-10-0	खाली
87	मो० इमवेशात हारुण	95/31443	0-9-0	खाली
88	मो० सहनवाज रजा खान वो मो० फ़ैज रजा खान पे० मो० इजहारूल हक खान वो मो० इजहारूल हक खान पे० मो० सकुर खान मरहूम	95/31443	0-10-0	बाउण्डीवाल
89	रास्ता के उपयोग में भूमि	95/31443	6-16-25	रास्ता कच्चा
90	खाली भूमि	95/31443	8-0-0	पानी एवं जलकुम्भी लगा हुआ
	एक से चार पन्ना कर योग		3-17-13-0	

तीन बीघा सत्तरह कठ्ठा तेरह धुर

सुनील कुमार सिंह
अंशुभान
सदर-दस्तावा

नया
आखिरी

29-3-2025
कंपल शर्मा
कहापुर



✱

मौजा - काजीपुरा
थाना नं० - ४८४

अंचलिका सदर काजीपुरा
जिल्ला नदरसंगर ४

पैमाना १६" = १ मील

सन् १८९९ - १९०० ई

पैमाना १६" = १ मील

सन् १८९९ - १९०० ई

Mouja - Kazipur

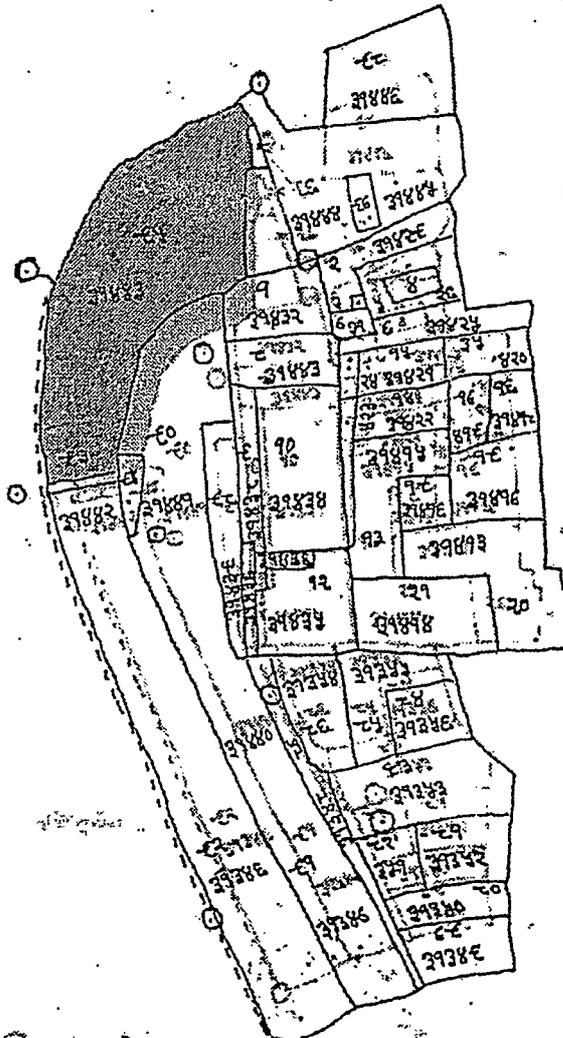
Thana No- 484

Circle - Sadar

District - Darbhanga

Scale- 16" = 1 mile

Year - 1899 - 1900



संकेत :-

संकेत - दखल वाली भूमि का रंग

1. दखल वाली भूमि का रंग

2. खाली पड़ी भूमि का रंग -

Colour of Concerned Land

Colour of Vacant Land

मोहम्मद सिद्दीक

अं० अमीन
धरत - धरतवा

आखिरी

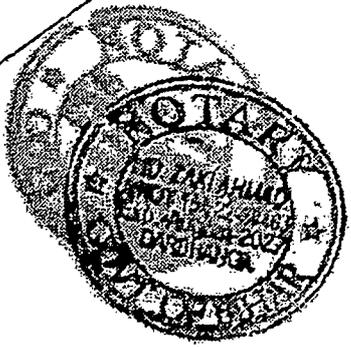
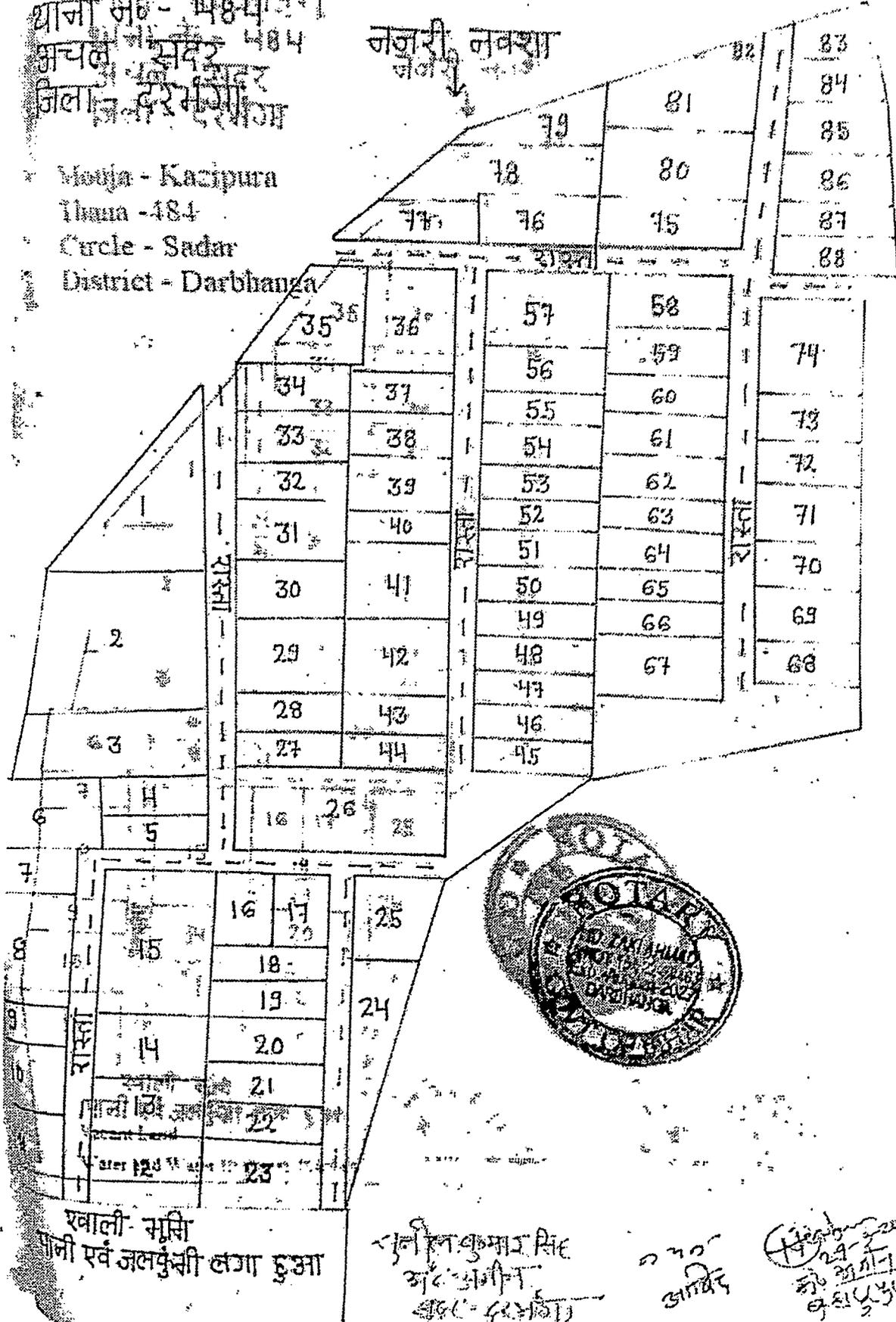
29-3-2005
कंचन अमीन
कहापुरा

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मौजा काजीपुरा
 थाना सादर - 484
 जिला दरभंगा

जजरी नक्शा

Mouja - Kacipura
 Thana - 484
 Circle - Sadar
 District - Darbhanga



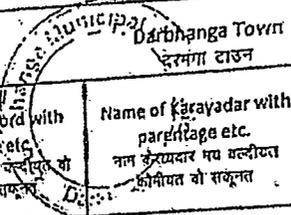
शवाली- मूसि
 मौजा सर्व जलकुंभी लगा हुआ

शुनी लाल कुमार सिंह
 अर्द्ध अमीन
 (सर्व-दरभंगा)

27/07
 आदेश
 (Signature)
 29/7
 (Signature)
 29/7

A

Khasra for the खसरा मास्ते						Name Of Village नाम मोजा काजीपुर							
Name of Plot - नाम खसरा	Name of Zamindar with parentage E.T.C. नाम जमीन्दार मय बल्दीयत कोशीयत यो मुयना	Name of Intermediate land lord with parentage etc. नाम दरमियाती इकदार बल्दीयत यो कोशीयत यो सकूनत	Name of land lord with parentage etc. नाम मकानदार मय बल्दीयत यो कोशीयत यो सकूनत	Name of Kharayadar with parentage etc. नाम करायदार मय बल्दीयत कोशीयत यो सकूनत	Name of occupant with parentage etc. नाम कानिज हाल कोरायदार बल्दीयत कोशीयत यो सकूनत	Area in acres रकबा एकड़ो के हिसाब से		Area In Bigha रकबा बिघा के हिसाब से				Description of plot जमीन की कितिन	Remarks टिप्पण
						रो	रु	रो	रु	रु	रु		
31882 JK	महाराज रामसर श्रीधर महारु मुं. लेवट नं-9		महाद यादीन वी.डी. व.म.ए. नं-6			3	3	3	96	93		AD फूम मल पोखर	



Copier
Bhai
28/03/2015

मूल से सत्यापित किया
सही प्रमाण गया।

Compane by
Kishan
29/03/25

28/03/25

Darbhanga M...
ified to Le Tre...

Office Sup...